

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4872
ANSWERED ON:02.09.2011
RURAL BUSINESS HUB (RBH) SCHEME
Patel Shri Devji

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Rural Business Hub Scheme is being implemented by the Government;
- (b) if so, the details thereof including the number of panchayats selected for its implementation alongwith the progress made under the scheme so far;
- (c) the details of proposals received from the State Governments under the scheme and the funds allocated/released and expenditure reported by the States thereunder during each of the last three years and the current year, State-wise;
- (d) the details of targets fixed under the scheme and the measures taken/proposed to be taken to achieve them; and
- (e) the details of changes made in the scheme so far alongwith its revised guidelines?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

(a) to (d): The Ministry of Panchayati Raj has been implementing a Central Sector Scheme of Rural Business Hubs (RBHs) for promoting manufacturing of products using raw materials / skills available in the rural areas. The scheme works on a 4P (Public-Private-Panchayat-Partnership) model and is applicable in all the BRGF districts and all the districts in the North-Eastern Region. Setting up of RBHs is primarily done through convergence of resources from various ongoing schemes. Assistance under the RBH Scheme is available for professional support services, training/skill development and for purchase of minor equipment. RBH is a demand driven scheme and, therefore, no targets can be fixed under the Scheme. There is no State-wise allocation of funds. The financial assistance is provided to the Implementing Agencies in two installments keeping in view the viability of their projects and proper utilization of the funds released. A statement indicating the approximate amount released in the context of proposals received from Implementing Agencies in different States during the last three years and the current year is at Annexure.

(e): The guidelines of the RBH Scheme as revised till 17.03.2011 are available on the website of this Ministry (www.panchayat.gov.in). The last revision in the guidelines was made to the effect that the Implementing Agencies should send their proposals recommended by the Panchayati Raj Department of the concerned States / UTs or concerned District Collector or Chief Executive Officer of the Zilla Parishad of the concerned District.